Annexure - 3

Name of Corporate Debtor: INFRA DREDGE SERVICES PRIVATE LIMITED	Date of Commencement of Liquidation: 11/11/2024 (The Order was received by the Liquidator on 26/11/2024)	List of Stakeholders as on 21/01/2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Amount in Rs

Sl.No	Name of Creditor	Details of Claim Received		Details of claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of Claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	State Bank of India	26-12-2024	3,18,72,27,861.72	3,18,72,27,861.72	Secured	Yes			65.16					
2	Edelweiss Asset Reconstruction Company Limited	25-01-2024	1,70,38,65,544	1,70,38,65,544	Secured	Yes			34.83					This claim is being admitted in accordance to Regulation 30 of INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (LIQUIDATION PROCESS) REGULATIONS, 2016
	TOTAL		**4,89,10,93,406**	**4,89,10,93,406**										